

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

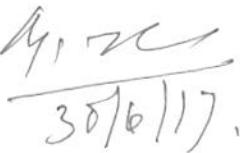
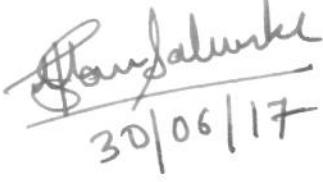
T.C.P No. 200/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.06.2017

NAME OF THE PARTIES: Grauer & Well (India) Ltd.
V/s.
ISMT Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
24	B.Gopalakrishnan Advocate (For Respondent)	Sr. Partner SKSymbio	 30/6/17.
	Sahil.M Utsav.S (For Petitioner)	Advocate	 30/06/17

ORDER

TCP No. 200/ I&BP/NCLT/MB/MAH/2017

The Petitioner side and the Corporate Debtor side having sought adjournment for two weeks in the transferred Company Petition on the ground settlement talks are in progress, at their request, list this matter for hearing on 10.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)